

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

RAJYA SABHA

UNSTARRED QUESTION NO.3462
TO BE ANSWERED ON 31ST MARCH, 2023

Investment under PMMSY

3462. **Shri Mithlesh Kumar:**

Will the Minister of **Fisheries, Animal Husbandry and Dairying** be pleased to state:

- (a) the details of the investment made so far in the Pradhan Mantri Matsya Sampada Yojana (PMMSY), State-wise;
- (b) the incentives provided to startups and fish farms by the Ministry in the State of Uttar Pradesh during the last five years; and
- (c) the details of steps taken by the Ministry to promote easy credit availability to aquaculture entrepreneurs, fish farms and for fishing activities?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying under “Pradhan Mantri Matsya Sampada Yojana (PMMSY)” during the last two financial years (2020-21 and 2021-22) and the current financial year (2022-23) has accorded approvals to the proposals of 35 States and Union Territories and other Implementing agencies with a total investment worth of Rs. 12069.83 crores. State-wise details of the proposals approved under PMMSY is at Annexure.

(b): The Department of Fisheries, Government of India, during the last five financial year from 2017-18 to 2021-22 and current financial year (2022-23) under the erstwhile CSS-Blue Revolution: Integrated Development and Management of Fisheries and ongoing PMMSY has accorded approvals to the proposals of Government of Uttar Pradesh at a total outlay of Rs.1030.33 crore with central share of Rs.348.22 crore for development of fisheries and aquaculture in the State of Uttar Pradesh. The approved important activities include establishment of hatcheries, construction of new freshwater grow-out, seed rearing and biofloc ponds, construction of saline alkaline ponds, establishment of Re-circulatory Aquaculture (RAS) and Biofloc Units, establishment of reservoir cages and post-harvest transportation units.

(c): The Government of India has extended the facility of Kisan Credit Card (KCC) to fisheries and animal husbandry farmers to help them to meet working capital requirements. Under Kisan Credit Card (KCC) facility, for the existing KCC holders the credit limit is Rs. 3 lakh including animal husbandry and fisheries activities whereas for the new KCC holders for fishers and fish farmers credit limit is of Rs. 2 lakh. Moreover, under KCC facility, Interest subvention is available for fishers and farmers @ 2% per annum at the time of disbursal of loan and additional interest subvention @ 3 % per annum in case of prompt repayment as Prompt Repayment Incentive.

Besides, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying during 2018-19 created a dedicated fund namely Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total fund size of Rs. 7522.48 crore for a period of 5 years. FIDF provides concessional finance to the Eligible Entities (EEs), including SCs/STs/Marginal Farmers, Women entrepreneurs, Self Help Groups and Cooperatives, State Governments/Union Territories and State entities for development of inland fisheries infrastructure facilities which includes setting up of brood banks, development of hatcheries, development of aquaculture, establishment of cage culture in reservoir, construction of ice plants, construction of cold storage, fish transport facilities, fish feed mills, fish processing units etc.

Annexure-I

Statement referred to in reply of Rajya Sabha unstarred Question No 3462# put in by Shri Mithlesh Kumar, Hon'ble Member of Parliament for answer on 31st March, 2023 regarding 'Investment under PMMSY': State-wise details of the proposals approved and funds released under CSS: Pradhan Mantri Matsya Sampada Yojana since its inception to as on date cumulatively.

(Rs. in lakhs)

Sl. No.	State/UT	Total Project Cost	Central Share	Funds Released
(i)	(ii)	(iii)	(iv)	(v)
1	Andaman & Nicobar	3711.55	1868.73	709.3
2	Andhra Pradesh	212102.97	54488.28	18659.97
3	Arunachal Pradesh	12455.09	8295.01	2636.93
4	Assam	32806.1	16426.38	10470.8
5	Bihar	30241.8	9491.242	4240.27
6	Chhattisgarh	39697	12153.87	8012.3
7	Daman& Diu&DNH	645.6	372.2	186.1
8	Delhi	533.25	286.08	163.3
9	Goa	9468.39	4032.002	2242.59
10	Gujarat	73942.42	22210.06	6623.55
11	Haryana	28322.25	8963.19	4362.83
12	Himachal Pradesh	9826.57	4729.97	1812.43
13	Jammu & Kashmir	8858.36	4804.86	6438.115
14	Jharkhand	30902.1	10215.11	5670.16
15	Karnataka	77979.17	25223.71	16162.98
16	Kerala	54087.42	18257.179	13286
17	Ladakh	1481.6	898.8	268.35
18	Lakshadweep	5587.58	3745.83	1442.92
19	Madhya Pradesh	49702.81	15470.56	11306.646
20	Maharashtra	77224.96	29843.987	7700.41
21	Manipur	8346.7	4123.31	1944.63
22	Meghalaya	7165.34	3932.88	1611.64
23	Mizoram	8771.52	4882.45	3248.72
24	Nagaland	6861.55	3899.45	2726.35
25	Odisha	63211.7	23161.75	11910.29
26	Puducherry	8156.035	4906.52	2339.95
27	Punjab	14193.7	3843.45	567.84
28	Rajasthan	4304.835	1458.965	386.47
29	Sikkim	4733.01	2758.03	1234.32
30	Tamil Nadu	61778.43	24548.7	4974.96
31	Telangana	23178.09	7932.44	5213.07
32	Tripura	9669.21	4784.04	2702.0058
33	Uttar Pradesh	86105	27084.36	18541.925
34	Uttarakhand	16302.57	8087.04	2850.06
35	West Bengal	18656.91	9318.844	519.27
	Sub-total	1101011.6	386499.28	183167.45
36	Central Sector Projects	105971.298	69016.578	34185.539
	Total	1206982.9	455515.86	217352.99
